

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

D.A.NO.1766/95
M.A.NO.2341/95

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member (A)

New Delhi, this 21st day of September, 1995

Shri M.V.S.Ranganadham

1. Indian Statistical Service Association,
IV Floor, Sardar Patel Bhawan
Parliament Street
New Delhi.
2. Shri R.G.Mitra
s/o Shri R.S.Mitra
Senior Research Officer
O/o Registrar General of India
West Block I,
R.K.Puram
NEW DELHI - 110 066
r/o 711, Minto Road Hostel
NEW DELHI - 110 002.

... Applicants

(Shri M.V.S.Ranganadham, ~~General~~ Secretary
of ISS Association in person)

Versus

Union of India through:

1. The Secretary
Department of Statistics
IV Floor
Sardar Patel Bhawan
Parliament Street
NEW DELHI.
2. Shri N.M.Swamy
Joint Director
NATIONAL SAMPLE SURVEY Organisation
(Field Operations Division)
'C' Block, IIIrd Floor
Pushpa Bhawan
Pushpa Vihar, Madangir Road
New Delhi - 110 062.

... Respondents

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

On the Indian Statistical Service Association

represented by its Secretary, After making submissions for
some time, the first applicant on behalf of the applicants
seeks permission to withdraw this application. Permission
is granted. The application is closed as withdrawn.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/RAO/

A.V.Haridasan
(A.V.HARIDASAN)
VICE-CHAIRMAN(J)